

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

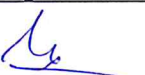
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.07/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.38/2006
NAME OF THE COMPANY	Krishna Metal Industries Pvt. Ltd
NAME OF THE PETITIONER(S)	Vijay Kumar Siyal & (03) Others
NAME OF THE RESPONDENT(S)	Krishna Metal Industries Pvt. Ltd & (04) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849058652	

ORDER

At the request of Shri S.Chidambaram, ~~PCS~~ Ld. PCS for the Respondent, case is posted to 03-11-2017.


Member (T)

Pc


Member (J)